

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal. No.136 of 2012 &
I.A. no. 253 of 2012**

Dated : 3rd August, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Wardha Power Co. Ltd.
Versus**

Appellant(s)

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr.**

Respondent(s)

**Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Hemant Singh**

ORDER

Admit. Issue notice to the Respondents returnable on
07.09.2012. Dasti service is permitted.

Post the matter on **07.09.2012**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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